

Dr. Aditi Choudhary  
D.J.J.S  
Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
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DJA Pg. JO-13/Tax Regime/1685/2023/1668

10<sup>th</sup> April, 2023

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions Judge, South-East, Saket
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, West, THC
11. The Principal District & Sessions Judge, Shahdara, KKD

Sub.: Judicial Conference on Tax Regime & Criminal Prosecution for ASJs (New Delhi District) (Full Strength), CMM (New Delhi District) & ACMM (Special Acts) (Central District) and ASJs (General) (Full Strength).

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 06<sup>th</sup> May, 2023 (Saturday) at Delhi Judicial Academy, Sector 14, Dwarka.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme is enclosed as Annexure 'B'.

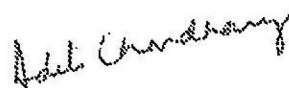
It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move an application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 06<sup>th</sup> May, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

  
(Dr. Aditi Choudhary)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)


TIS HAZARI COURT: DELHI

No. 26734-744 /JOTP/Gaz./2023

Dated, Delhi the 13 APR 2023

As directed copy of letter no. DJA/Trg./JO-13/Tax Regime/1685/2023/1668 dated 10.04.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A', and 'B').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

  
(Kaveri Baweja)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Nomination List for  
Judicial Conference on Tax Regime & Criminal Prosecution  
for ASJs (New Delhi District) (Full Strength), CMM (New Delhi District) &  
ACMM (Special Acts) (Central District) and ASJs (General) (Full Strength) from  
all other Districts  
on  
06<sup>th</sup> May, 2023**

| Sl. No.     | Name of Officer          | Present Posting | No | Civil/ Police District | Place of Posting |
|-------------|--------------------------|-----------------|----|------------------------|------------------|
| <b>DHJS</b> |                          |                 |    |                        |                  |
| 1           | Mr. Sanjay Sharma-II     | ASJ             | 3  | Central                | THC              |
| 2           | Ms. Kiran Bansal         | ASJ             | 4  | Shahdara               | KKD              |
| 3           | Mr. Sanjeev Kr. Singh    | ASJ             | 3  | South                  | Saket            |
| 4           | Mr. Shailender Malik     | ASJ             | 3  | New Delhi              | PHC              |
| 5           | Mr. Gautam Manan         | ASJ             | 2  | South-West             | Dwarka           |
| 6           | Ms. Vrinda Kumari        | ASJ             | 2  | South                  | Saket            |
| 7           | Mr. Pulastya Pramachala  | ASJ             | 3  | North-East             | KKD              |
| 8           | Mr. Devinder Kr. Jangala | ASJ             | 5  | New Delhi              | PHC              |
| 9           | Mr. Ram Lal Meena        | ASJ             | 5  | South-West             | Dwarka           |
| 10          | Mr. Satish Kumar         | ASJ             | 3  | North                  | Rohini           |
| 11          | Ms. Deepali Sharma       | ASJ             | 4  | East                   | KKD              |
| 12          | Mr. Vijay Shanker        | ASJ             | 5  | Central                | THC              |
| 13          | Mr. Sanjay Khanagwal     | ASJ             | 2  | New Delhi              | PHC              |
| 14          | Mr. Sonu Agnihotri       | ASJ             | 3  | South-East             | Saket            |
| 15          | Ms. Savitri              | ASJ             | 2  | North-East             | KKD              |
| 16          | Mr. Neeraj Gaur          | ASJ             | 5  | North-West             | Rohini           |
| 17          | Mr. Arun Sukhija         | ASJ             | 3  | East                   | KKD              |
| 18          | Mr. Vineet Kumar         | ASJ (E-Court)   | 2  | Shahdara               | KKD              |
| 19          | Mr. Shivaji Anand        | ASJ             | 4  | North                  | Rohini           |
| 20          | Ms. Shivali Sharma       | ASJ             | 3  | West                   | THC              |
| 21          | Mr. Manish Khurana       | ASJ             | 4  | West                   | THC              |
| 22          | Mr. Rajinder Singh       | ASJ             | 6  | New Delhi              | PHC              |
| 23          | Mr. Prashant Sharma      | ASJ             | 2  | South-East             | Saket            |
| 24          | Mr. Amitabh Rawat        | ASJ             | 3  | Shahdara               | KKD              |
| 25          | Mr. Anuj Agarwal         | ASJ             | 5  | South-East             | Saket            |
| 26          | Mr. Hemraj               | ASJ             | 8  | West                   | THC              |
| 27          | Mr. Harjyot Singh Bhalla | ASJ             | 4  | New Delhi              | PHC              |
| 28          | Ms. Aparna Swami         | ASJ             | 7  | New Delhi              | PHC              |
| 29          | Dr. Jagminder Singh      | ASJ             | 3  | South-West             | Dwarka           |
| 30          | Mr. Vipin Kharb          | ASJ             | 4  | South-West             | Dwarka           |
| 31          | Mr. Sushil Anuj Tyagi    | ASJ             | 4  | Central                | THC              |
| 32          | Mr. Dheeraj Mor          | ASJ             | 2  | Central                | THC              |
| 33          | Ms. Neha Paliwal         | ASJ             | 5  | West                   | THC              |

| Sl. No. | Name of Officer          | Present Posting     | No | Civil/ Police District | Place of Posting |
|---------|--------------------------|---------------------|----|------------------------|------------------|
| 34      | Ms. Shefali Sharma       | ASJ                 | 2  | North                  | Rohini           |
| 35      | Mr. Sunil Kumar Sharma   | ASJ                 | 9  | West                   | THC              |
| 36      | Ms. Ambika Singh         | ASJ                 | 2  | West                   | THC              |
| 37      | Mr. Arvind Bansal        | ASJ                 | 5  | Shahdara               | KKD              |
| 38      | Mr. Babru Bhan           | ASJ                 | 3  | North-West             | Rohini           |
| 39      | Mr. Rakesh Kumar Singh   | ASJ                 | 5  | South                  | Saket            |
| 40      | Mr. Sunil Gupta          | ASJ                 | 6  | South                  | Saket            |
| 41      | Mr. Subhash Kumar Mishra | ASJ                 | 7  | South-East             | Saket            |
| 42      | Mr. Pankaj Arora         | ASJ                 | 4  | North-East             | KKD              |
| 43      | Mr. Ravindra Kr. Pandey  | ASJ                 | 7  | Shahdara               | KKD              |
| DJS     |                          |                     |    |                        |                  |
| 44      | Ms. Smgdha Sarvaria      | CMM                 |    | New Delhi              | PHC              |
| 45      | Mr. Anurag Thakur        | ACMM (Special Acts) |    | Central                | THC              |

## Annexure 'B'

DELHI JUDICIAL ACADEMY

**Programme Name & Code:** Judicial Conference on Tax Regime & Criminal Prosecution [DJA/JO-13/2023]  
**Duration, Day & Date:** One (1) Day, on 6<sup>th</sup> May, 2023 (Saturday)  
**Participants:** All ASJs (New Delhi District) (Full Strength), CMM (New Delhi District) & ACMM (Special Acts) (Central District) and ASJs (General) (Full Strength)  
**Venue:** Seminar Hall, 2<sup>nd</sup> Floor, Delhi Judicial Academy  
**Programme Coordinator:** Ms. Jyoti Kler, Additional Director, Delhi Judicial Academy

| Date & Day               | 10.15 am – 11.30 am   | 11.30<br>12.00<br>pm                     | 12.00 pm – 01.15 pm   | 01.15<br>02.00<br>pm                               | 02.00 pm – 03.15 pm  | 03.15<br>03.45<br>pm                     | 03.45 pm – 05.00 pm   |
|--------------------------|---|--|---|--|--|--|---|
|                          | <u>Session-I</u>  |  | <u>Session-II</u>   |  | <u>Session-III</u>   |  | <u>Session-IV</u>   |
|                          | Understanding Tax Evasion – GST & Income Tax<br><ul style="list-style-type: none"> <li>• Modus operandi</li> <li>• Detection</li> <li>• Anticipated challenges</li> </ul>   |  | Implementation of Penal Provisions: Issues & Challenges<br><ul style="list-style-type: none"> <li>• Cross border challenges in procuring documents</li> <li>• Remand &amp; bail</li> <li>• Sanction for prosecution</li> <li>• Issues of evidence               <ul style="list-style-type: none"> <li>o Admissibility &amp; relevancy                   <ul style="list-style-type: none"> <li>▪ Previous statements</li> <li>▪ Confessions</li> </ul> </li> <li>o Reverse burden of proof</li> <li>o Other issues &amp; challenges</li> </ul> </li> </ul> |  | Electronic Evidence<br><ul style="list-style-type: none"> <li>• Collection, Preservation &amp; Disposal</li> <li>• Chain of custody</li> <li>• Proof</li> <li>• Appreciation</li> <li>• Current developments &amp; challenges</li> </ul> |  | Impact of Tax Evasion on Economic Growth<br><br><i>a film</i> |
| 06.05.2023<br>(Saturday) | Penal Consequences of Tax Evasion: Legal Framework<br><ul style="list-style-type: none"> <li>• The Central Goods &amp; Services Tax Act, 2017</li> <li>• The Income Tax Act, 1961</li> <li>• The Black Money (Undisclosed Foreign Income &amp; Assets) &amp; Imposition of Tax Act, 2015</li> </ul> | T<br>E<br>A<br><br>B<br>R<br>E<br>A<br>K |   | L<br>U<br>N<br>C<br>H<br><br>B<br>R<br>E<br>A<br>K |  | T<br>E<br>A<br><br>B<br>R<br>E<br>A<br>K |   |